

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD
REGIONAL BENCH, COURT NO. 2**

CUSTOMS APPEAL NO. 10317 OF 2019

RELIANCE INDUSTRIES LIMITED

Appellant

Vs.

Commissioner of Customs - JAMNAGAR(PREV)

Respondent

Appearance:

Present for the Appellant : Shri J.C. Patel, Advocate

Present for the Respondent: Shri Anoop Kumar Mudvel, Superintendent (AR)

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

Date of Hearing : **18/09/2023**

ORDER

Heard both the sides. Order is reserved. To be pronounced on or before November 17, 2023.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(C. L. MAHAR)
MEMBER (TECHNICAL)

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(C. L. MAHAR)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)